

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 1 & 19 of 2013

Dated : 1st November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Kerala State Electricity Board **...Appellant(s)**

Versus

Kerala State Electricity Regulatory Commission **...Respondent (s)**

Counsel for the Appellant (s): **Mr. M. T. George**
Ms. Kavita K.T.
Mr. Siva Prasad
Mr. Sreenivasan

Counsel for the Respondent(s): **Mr. Ramesh Babu**

ORDER

Heard the Learned Counsel for the Appellant.

Post the matter for further hearing on **11.12.2013.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson